

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 01st March, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. The Commissioner, Nagar Palik Nigam, Raipur, Chhattisgarh & 2 Ors.	Mr. Arushi Chouhan, Adv. Mr. Aditi Singhvi, Adv. Mr. Alankar Soni, Adv. Mr. S.S. Chouhan, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Rohit Sharma, Adv.	
2.	Original Application No. 07/2016(CZ)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv. Mr. Hemant Shrivastava, Adv. Mr. Shrey raj Saxena, Adv. Mr. Pulkit Godha, Adv.	
3.	Original Application 101/2016 (CZ)	Rajesh Rangari Vs. Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv. Mr. OmShankarShrivastava, Adv. Mr. Amrito Das, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sidharth Chouhan, Adv.	
4.	Original Application No. 88/2015(CZ) (M.A.No.80/17)	Babulal Jajoo (<i>Samodi Pond</i>) Vs. State of Rajasthan & Ors.	Dr. M.S. Kachhawa, Adv. Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Amit Kumar, Adv.	
5.	Original Application No. 111/2016(CZ) (M.A.No.117/17)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Mr. Rohit Sohgaora, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
6.	Original Application No. 76/2015(CZ) (M.A.No.79/17)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. RohitKumarTuteja, Adv.R-8 Mr. M.K.Meena, Adv. R-9	
7.	Original Application No. 146/2014(CZ)	Nityanand Mishra (<i>Gharial Sanctuary</i>) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey, Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. R-2 Mr.Om ShankarShrivastavaAdv. Mr. Yadendra Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	

			Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv. Mr. Nishant Goel, Adv.	
FOR COMPLIANCE				
8.	Original Application No.05/14(CZ) (M.A.No.123/17)	Dr. Subhash C.Pandey <i>(Industries at Mandideep)</i> Vs. Union of India & 8 Ors.	Dr. Subhash C.Pandey, Applicant in Person. Mr. Rajendra Babbar, Adv. R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. R- 6&9 Mr. Sandeep Singh, Adv. R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Ajay Gupta, Adv. Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv. Mr. Sambhav Sogani, Adv. Mr. Gunjan Choksey, Adv.	
9.	Original Application No. 133/2015(THC)	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.	Mr. Anurag Tripathi, Adv. Mr. Sandeep Singh, Adv.	
10.	Original Application No. 125/2013(THC) (M.A.No.51/17) (M.A.No.1043/17)	Villagers of Village Patanwati. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Ms. Sadhana Pathak Adv. Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
11.	Original Application No. 134/2013(THC)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Manoj Sharma, Adv. Mr. Sandeep Singh, Adv.R-1 Mr. Sachin K. Verma. Adv. Mr. M.S. Kacchawa, Adv.R-2 Mr. Avtar Singh Solanki, Adv. Mr. Dharmveer Sharma Adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma, Adv. Mr. Arvind Soni, Adv.	
12.	Original Application No. 54/2016(CZ)	Amrik Singh Vs. M/s S.D.Bansal Iron and Steel & Ors.	Mr. Navin Agarwal, Adv. Mr. Vivek Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	

Date:01st March, 2017
Time : 2.30 P.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
13.	Original Application No. 28/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. <i>Bio Medical Waste [BMW]</i>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.Shankar.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. (CPCB) Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. DharamveerSharma,Adv. Mr. V.H.Vaswani, Adv.	

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